

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4540
TO BE ANSWERED ON 20TH MARCH, 2020**

MEDICAL PRACTICING IN RURAL AREAS

**4540. SHRIMATI KESHARI DEVI PATEL:
SHRI KANAKMAL KATARA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of doctors who have not practiced in rural areas after getting MBBS, PG degrees and diplomas from major Government medical colleges in the country, State/UT-wise and district-wise particularly in Uttar Pradesh and Rajasthan; and

(b) whether any action has been taken/being taken by the Government against such doctors, if so, the details thereof, State/UT-wise particularly in Uttar Pradesh and Rajasthan?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): No such information is maintained centrally. Public health and hospitals being a State subject, the primary responsibility to ensure availability of human healthcare professionals in public health facilities lies with the State/ UT Governments.